

move for leave to introduce a Bill to give members of the public the right to reply to allegations made against them or mis-reporting or mis-representation concerning them in the Press.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to give members of the public the right to reply to allegations made against them or mis-reporting or mis-representation concerning them in the Press."

The motion was adopted

SHRI V. N. GADGIL: I introduce the Bill.

15.39 hrs.

ABOLITION OF CAPITAL PUNISHMENT
BILL*

[*Translation*]

SHRI YAMUNA PRASAD SHASTRI (Rewa): Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the abolition of capital punishment in India.

[*English*]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of capital punishment in India."

The motion was adopted

[*Translation*]

SHRI YAMUNA PRASAD SHASTRI: I introduce the Bill.

PREVENTION OF SOCIAL DISABILITIES
BILL*

15.39 1/2 hrs.

[*English*]

SHRI KASHIRAM CHHABILDAS RANA (Surat): I beg to move for leave to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community; to provide for penalties for such an act or acts and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community; to provide for penalties for such an act or acts and for matters connected therewith."

The motion was adopted

SHRI KASHIRAM CHHABILDAS RANA: I introduce the Bill.

15.40 hrs.

ADVOCATES' WELFARE FUND BILL*

[*English*]

SHRI KASHIRAM CHHABILDAS RANA (Surat): I beg to move for leave to introduce a Bill to provide for the constitution of a welfare fund for payment of retirement benefits to advocates and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

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